



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH
HYDERABAD

O.A. NO.419/96

Between:

Date of Order: 9.4.96.

G.Syamala Rao

...Applicant.

And

1. The General Manager, Telecom,
Near Samouth Vinayaka Temple,
Asselmetta,Visakhapatnam - 530 001.
2. The Telecom District Engineer,
Sanchar Bhavan,
Srikakulam District - 532 001.
3. The Sub Divisional Officer,
Telecom, Opp. Narayanadora
High School, Elasa,
Srikakulam District.

Ax

...Respondents.

Counsel for the Applicant : Mr.C.Venkata Krishna

Counsel for the Respondents : Mr.V.Rajeswar Rao, Addl.CGSC

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

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O.A. 419/96.

Dt. of Decision : 09-04-96.

ORDER

I As per Hon'ble Shri R. Rangarajan, Member (Admn.) I

The applicant in this OA worked as Casual Mazdoor under R-3 from 01-05-83 to 31-07-90 for a period of 167 days. It is stated that he was also re-engaged from 10-02-92 to 14-08-92 during which period he worked for 134 days.

2. This OA is filed praying for a direction to the respondents 1 to 3 to re-engage him as Casual Mazdoor in the Sub-Division, Palasa or in any other sub-division in Srikakulam Division and to regularise his service taking into account his past service.

3. The applicant states that he submitted a representation in the year 1993 which was disposed of vide letter No.E.18/GM/Genl/34 dated at SK the 28-04-93 (Annexure-II). It is erroneously stated in the order, he was absent over 5 years which is not correct as he worked till 1992 in the second spell. But that does not give him any advantage as till date he is not engaged after he discharged from service on 14-8-92.

4. As the applicant had worked over 300 days in various spells as indicated by him he has acquired some knowledge in regard to the working of the department. The respondents are free

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earlier

to check his details of service if he is to be re-engaged in future in preference to freshers.

5. As the applicant is out of service from August 1992 onwards his absence for this period from August 1992 till now cannot be condoned. However his re-engagement in preference to freshers if work is there will be more ~~advantages~~ to the department in view of his past experience.

6. In the result, the following direction is given:-

The applicant should be engaged if there is work in future in preference to freshers from the open market in the unit from which he was last retrunched after checking up his ^{during} service ~~earlier~~ engagement period. In pursuance of this order if he is going to be re-engaged none who is already in casual service shall be retrunched.

7. The OA is ordered accordingly at the admission stage itself. No costs.

me
(R. Rangarajan)
Member(Admn.)

Dated : The 9th April 1996.
(Dictated in Open Court)

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*Avuly
Dy. Registrar* (5)

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Copy to :

1. The General Manager, Telecom,
Near Samouth Vinayaka Temple,
Asselmetta, Visakhapatnam . 530 001.
2. The Telecom District Engineer,
Sanchar Bhavan,
Srikakulam District - 532 001.
3. The Sub Divisional Officer,
Telecom, Opp. Narayanadra
High School, Palasa,
Srikakulam District.
4. One copy to Mr.C.Venkata Krishna, Advocate,
CAT, Hyderabad.
5. One copy to Mr.V.R.Rajeswar Rao, Addl.CGSC,
CAT, Hyderabad.
6. One copy to Library,CAT, Hyderabad.
7. One duplicate copy.

YLKR

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04/04/96

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD.

HON'BLE SHRI A.B.GORTHI : MEMBER(A)

HON'BLE SHRI R.Ranganajan : M(A)

DATED: 9-4-96

ORDER/JUDGMENT

M.A.NO./R.A./C.A.No.

IN

C.A.NO. 419/96

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED /

DISMISSED AS WITHDRAWN

ORDERED / REJECTED

NO ORDER AS TO COSTS

* * *

No Spoke Copy

